

IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-CRI-32/2020)

Suresh M. Mhalsekar	...Applicant.
Vs	
Swati S. Mhalsekar	...Respondent

Shri D. Vernekar, Advocate for the applicant.

Shri S. Redkar, Advocate for the respondent.

Coram:- DAMA SESHADRI NAIDU, J.
Date:22nd October 2020.

PC.

Both the learned counsel agree that the matter has to be heard finally and dispose of.

2. Post the matter on 5.11.2020.
3. Interim protection granted earlier stands extended.

DAMA SESHADRI NAIDU, J.

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